

Development Fund was also created.

National Pulses Development Project

630. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the States where National Pulses Development Projects have been implemented during the Eighth Five Year Plan;

(b) the extent of success achieved under those programmes so far; and

(c) the details of the incentives and benefits provided to the pulses growers under these programmes where these programmes are being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The National Pulses Development project is being implemented in the States of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Delhi and Union Territory of Andaman & Nicobar Islands.

(b) As a result of implementation of National Pulses Development Project the production of pulses has shown considerable improvement. The production has increased from 12.02 million tonnes in 1991-92 to 14.46 million tonnes in 1994-95 which is an all time record.

(c) Under National Pulses Development Project, assistance is provided to the farmers on production and distribution of seeds, distribution of improved farm implements, sprinkler sets, Dal processors and storage bins, Rhizobium culture, Micro-nutrients, retail outlets and Pheromone Traps. Further, production technologies are being disseminated through frontline

demonstrations being organised by Indian Council of Agricultural Research(ICAR) and Block and Integrated Pest Management(IPM) demonstrations are being organised by the State Department of Agriculture. The farmers are provided the basic inputs to organise these demonstrations.

Action on Jafri Committee Report

631. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3381 given in the Rajya Sabha on the 18th March, 1994 and state:

(a) whether Government have since completed the consideration of the report of Jafri Committee for implementation;

(b) if so, what are the decisions of Government taken thereon; and

(c) by when action is like to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) No, Sir.

(b) and (c) Does not arise.

निर्माणाधीन परियोजनाओं हेतु धन जुटाने के लिए वित्त निगम स्थापित करने हेतु प्रस्ताव

632. श्रीमती सुषमा स्वराज:

श्री राम जेटमलानी:

क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में निर्माणाधीन सिंचाई परियोजनाओं को पूरा करने के लिए आवश्यक धन जुटाने हेतु एक वित्त निगम स्थापित करने संबंधी एक प्रस्ताव सरकार के विचारधीन है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) इस संबंध में अंतिम निर्णय किस तारीख तक ले लिए जाने की संभावना है?